

(22)

നമ്പർ ബി2-13840/2020. 2021 ഫെബ്രുവരി 3.

വെള്ളരിക്കുണ്ട് താലൂക്കിൽ കോടോത്ത് വില്ലേജിൽ അയറോട്ട് ദേശത്ത് അയറോട്ട് വീട്ടിൽ കെ. കോരൻ നായർ എന്നയാൾ 7-10-1991-ാം തീയതി മരിച്ചുപോയെന്നും കേരള ലാൻഡ് റവന്യൂ മാനുവൽ വാല്യം 6-ൽ പാറഗ്രാഫ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള ആവശ്യങ്ങൾക്കായി അനുവദിക്കുന്ന അവകാശ സർട്ടിഫിക്കറ്റിൽ ഉൾപ്പെടുത്തേണ്ടതായി പാറഗ്രാഫ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 8 പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള വയസ് ബന്ധം	
1	കെ. ഉമാദേവി	മകൾ	69
2	സരോജം, കെ.	,,	67
3	ലളിത നാരായൺ നമ്പ്യാർ	,,	64
4	കോടോത്ത് വേണുഗോപാലൻ	മകൻ	61
5	കോടോത്ത് വിജയകുമാർ	,,	58
6	ലീല, സി. മരണപ്പെട്ട മകൻ കോടോത്ത് സുകുമാരൻ നായർ എന്നയാളുടെ	ഭാര്യ	61
7	രാഹുൽ, സി.	,,	മകൻ 35
8	രചന, സി.	,,	മകൾ 30

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുമ്പാകെ ഹാജരാക്കേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(23)

നമ്പർ ബി2-11324/2019. 2021 ജനുവരി 19.

വെള്ളരിക്കുണ്ട് താലൂക്കിൽ ബളാൽ വില്ലേജിൽ മങ്കയം ദേശത്ത് പുത്തൻപുരയ്ക്കൽ വീട്ടിൽ പി. എം. ദേവസ്യ എന്നയാൾ 22-7-2019-ാം തീയതി മരിച്ചുപോയെന്നും കേരള ലാൻഡ് റവന്യൂ മാനുവൽ വാല്യം 6-ൽ പാറഗ്രാഫ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള ആവശ്യങ്ങൾക്കായി അനുവദിക്കുന്ന അവകാശ സർട്ടിഫിക്കറ്റിൽ ഉൾപ്പെടുത്തേണ്ടതായി പാറഗ്രാഫ് 236-ൽ പരാമർശിക്കും പ്രകാരമുള്ള പരേതന്റെ അവകാശികളായി താഴെ പറയുന്ന 2 പേർ മാത്രമാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള വയസ് ബന്ധം	
1	മറിയാമ്മ	ഭാര്യ	66
2	ബിജു സെബാസ്റ്റ്യൻ	മകൻ	46

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം വെള്ളരിക്കുണ്ട് തഹസീൽദാർ മുമ്പാകെ ഹാജരാക്കേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

താലൂക്കാഫീസ്,
വെള്ളരിക്കുണ്ട്.

(ഒപ്പ്)
തഹസീൽദാർ.

Manjeswaram Taluk

NOTICES

(1)

No. C2-9670/2020. 27th January 2021.

Notice is hereby given to all to whom it may concern that Vishwanatha Rai, B. s/o Koragappa Rai, Bajakudlu House, Perla P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late B. Koragappa Rai s/o Manjappa Rai who expired on 6-11-2007 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late B. Koragappa Rai and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vishwanatha Rai, B.	Son	62
2	Sumathy	Daughter	58
3	Balakrishna Rai, B.	Son	56
4	Rathi	Daughter	53
5	Lakshmi K. Rai	,,	50
6	Shyamala	,,	48
7	Chikkappa Rai	Son	47
8	Mahabala Rai, B.	,,	46
9	Umesh Rai	,,	43

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(2)

SCHEDULE

No. C2-9673/2020.

27th January 2021.

Notice is hereby given to all to whom it may concern that Vishwanatha Rai, B. s/o Koragappa Rai, Bajakudlu House, Perla P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ramakka w/o B. Koragappa Rai who expired on 16-5-2017 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ramakka and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vishwanatha Rai, B.	Son	62
2	Sumathy	Daughter	58
3	Balakrishna Rai, B.	Son	56
4	Rathi	Daughter	53
5	Lakshmi K. Rai	„	50
6	Shyamala	„	48
7	Chikkappa Rai	Son	47
8	Mahabala Rai, B.	„	46
9	Umesh Rai	„	43

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(3)

No. C2-9608/2020.

27th January 2021.

Notice is hereby given to all to whom it may concern that Mohini Sheshappa Moolya w/o Sesappa Moolya, Kunjile Bengare House, Kunjathur P. O., Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sesappa Bangera s/o Pakeera Moolya who expired on 23-8-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sesappa Bangera and that it is proposed to issue a legal heirship certificate according to the applicant.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mohini Sesappa Moolya	Wife	60
2	Santhosh, S.	Son	38
3	Harish, K. S.	„	35
4	Akshitha, S.	Daughter	30

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(4)

No. C2-9606/2020.

27th January 2021.

Notice is hereby given to all to whom it may concern that Janardhana Poojary s/o Aithappa Poojary, Enmepadapu House, Majal Road, Kunjathur P. O., Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Aithappa Poojary s/o Badda Poojary who expired on 6-3-1988 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Aithappa Poojary and that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Janardhana Poojary	Son	56
2	Monappa Poojary	„	71
3	Kalyani	Daughter	69
4	Choodappa Poojary	Son	63
5	Janaki	Daughter	60
6	Mohini	„	57

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

(5)

No. C2-9669/2020.

27th January 2021.

Notice is hereby given to all to whom it may concern that Abdul Rahman, K. I. s/o Ibrahim, Kanila House, Manjeshwaram P. O., Badaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ibrahim s/o Abdul Rahiman who expired on 4-3-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ibrahim that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beepathumma	Wife	59
2	Abdul Rahiman, K. I.	Son	44
3	Fathimath Suhara	Daughter	39

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(6)

No. C2-9671/2020.

27th January 2021.

Notice is hereby given to all to whom it may concern that Meera Alias Sumithra w/o Venkatramana Nayak, Maniyampara House, Sheni P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Venkatramana Nayak s/o Krishnayya Nayak who expired on 18-5-2017 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Venkatramana Nayak that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Meera Alias Sumithra	Wife	67
2	Bhagyashree, B.	Daughter	28

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(7)

No. C2-9672/2020.

27th January 2021.

Notice is hereby given to all to whom it may concern that Seetharama Naik s/o Balu Naik, Kapikad Badrampalla House, Ukkinadka P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Balu Naik s/o Chaniya Nayak who expired on 29-6-2009 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Balu Naik and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Seetharama Naik	Son	47
2	Parameswari	Daughter	53
3	Gowri	„	50

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(8)

No. C2-9701/2020.

27th January 2021.

Notice is hereby given to all to whom it may concern that Rifayi, A. K. s/o Mohammed, Kottakkara Villa, Arikady P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Mohammed s/o Fakeer Kottakara who expired on 25-6-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mohammed and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Khadeeja	Wife	63
2	Fausiya	Daughter	40
3	Rifayi, A. K.	Son	34
4	Sherief Muhammad Fakir	„	33
5	Noorjahan	Daughter	31
6	Nusreena, M. F.	„	27

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(9)

No. C2-4740/2020. 27th January 2021.

Notice is hereby given to all to whom it may concern that Sundara, K. s/o Ballu, Kaniyala House, Darmathadka P. O., Bayar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Janaki w/o Sundara, K. who expired on 19-4-2013 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Janaki and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sundara, K.	Husband	63
2	Savitha, K.	Daughter	26
3	Shwetha, K.	„	24

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(10)

No. C2-9609/2020. 27th January 2021.

Notice is hereby given to all to whom it may concern that Pushapa w/o Rajashekhara, Pade House, Kunjathur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Rajashekhara s/o Kumara who expired on 5-7-2019 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Rajashekhara that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Pushapa	Wife	56

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(11)

No. C2-9607/2020. 27th January 2021.

Notice is hereby given to all to whom it may concern that Hariprasad s/o Monappa, Udaya Nilaya, Keertheshwara, Manjeshwaram P. O., Hosbettu Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Monappa s/o Rama Sapalya who expired on 30-9-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Monappa that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Hariprasad	Son	39
2	Sandhyakumari	Daughter	36

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(12)

No. C2-316/2021. 3rd February 2021.

Notice is hereby given to all to whom it may concern that Pavan Raja Rai, M. R. s/o Radhakrishna Rai, Madandoor House, Bekur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Radhakrishna Rai s/o Koragappa Rai who expired on 24-9-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Radhakrishna Rai and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Meenkashi Rai	Wife	57
2	Reshma Rai, M.	Daughter	35
3	Pavan Raja Rai, M. R.	Son	32
4	Susheela Rai	Mother	87

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(13)

No. C2-10109/2020.

6th February 2021.

Notice is hereby given to all to whom it may concern that Deepak s/o Sanjeeva, M., Anebagilu House, Keertheshwara, Hosbettu Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sanjeeva, M. s/o Thyampa who expired on 20-8-2018 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sanjeeva, M. and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Nalini	Wife	68
2	Deepak	Son	53
3	Dileep, M.	„	48
4	Rajesh, U.	„	43
5	Mamatha	Daughter	42
6	Chetan, U.	Son	39
7	Akshatha	Daughter	35

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(14)

No. C2-15168/2019.

6th February 2021.

Notice is hereby given to all to whom it may concern that Shashikala J. Shetty d/o Narayana Alva, M., Gurukripa House, Hosbettu Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Narayana Alva, M. s/o Aithappa Alva, M. who expired on 2-2-2019 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Narayana Alva that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

Name of the legal heir	Relationship with the deceased	Age
Shashikala J. Shetty	Daughter	69

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(15)

No. C2-9793/2020.

6th February 2021.

Notice is hereby given to all to whom it may concern that Roopesha, P. M. s/o P. M. Venkappa, Mannagadde House, Pathur, Kodlamogaru Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Kamala w/o Venkappa, P. M. who expired on 11-2-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kamala and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Chitrashree Sachin Kumar	Daughter	37
2	Roopesha, P. M.	Son	36
3	Ravikiran	„	33

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(16)

No. C2-6392/2020.

6th February 2021.

Notice is hereby given to all to whom it may concern that Zuhara w/o A. M. Mohammed Haji, Mukarikamdham House, Edanad P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late A. M. Mohammed Haji s/o Andunhi Haji who expired on 15-1-2013 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late A. M. Mohammed Haji and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Zuhara	Wife	53
2	Kamarunisa	Daughter	33
3	Masheed, A. M.	Son	32
4	Ameena, A. M.	Daughter	31
5	Aysha, A. M.	„	27
6	Abdulla	Son	20

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(17)

No. C2-10096/2020. *6th February 2021.*

Notice is hereby given to all to whom it may concern that Asiyamma w/o Abbas, Thimaradukka House, Kurudapadavu, Paivalike Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abbas s/o Yousuf who expired on 20-8-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abbas and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Asiyamma	Wife	64
2	Ibrahim Abbas Shaikh	Son	49
3	Jameela	Daughter	48
4	Rafeeq	Son	44
5	Ponacha Jakeeriya	„	41
6	P. Zubaida	Daughter	39
7	Safiya	„	38
8	Abdul Rauf	Son	35
9	Nabeesa	Daughter	32
10	Selma, T.	„	31
11	Shaffi, T.	Son	28
12	Abdul Rahman	„	26

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(18)

No. C2-9897/2020.

6th February 2021.

Notice is hereby given to all to whom it may concern that Abdul Akbar, K. M. s/o Seedi, Kotta Road, Maliyangara House, Kumbla P. O., Koipady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Seedi s/o Ibrahim who expired on 11-8-1989 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Seedi and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Kadeeja	Wife	66
2	Aysha	Daughter	53
3	Ashraf, K. M.	Son	49
4	Abdul Akbar, K. M.	„	45
5	Ibrahim Kotta	„	40
6	Nabeesa	Daughter	38

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(19)

No. C2-9601/2020.

6th February 2021.

Notice is hereby given to all to whom it may concern that Deepa, P. H. w/o Shiva Prasad Alva, Puthige Hosamane House, Puthige P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heir of late Devaki w/o Shankappa Shetty who expired on 2-9-2020 and that it has been reported to this office that the person named in the schedule below is the legal heir of said late Devaki that it is proposed to issue a legal heirship certificate according to this to the applicant.

SCHEDULE

<i>Name of the legal heir</i>	<i>Relationship with the deceased</i>	<i>Age</i>
Deepa, P. H.	Daughter	35

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(20)

No. C2-10100/2020. *6th February 2021.*

Notice is hereby given to all to whom it may concern that Mohammed Irshad s/o Moosa, A., Azad Nagar, Paivalike P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Moosa Yousuf Haji s/o Yusuf Haji who expired on 14-4-2002 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Moosa Yousuf Haji and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kadeejamma	Wife	58
2	Ayisha	Daughter	41
3	Fathimath Zohara	„	39
4	Mohammad Iqbal, A.	Son	37
5	Mohammad Irshad	„	35
6	Naseema Akbar	Daughter	32
7	Imran, A.	Son	28
8	Irfana	Daughter	24

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(21)

No. C2-5690/2020. *6th February 2021.*

Notice is hereby given to all to whom it may concern that Aisabi w/o Mohammad Hussain, Kokkechal House, Kayyar P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Mohammad Hussain s/o Hussain who expired on 5-6-2016 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Mohammad Hussain and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Aisabi	Wife	61
2	Khadeeja	Daughter	42
3	Abdul Hameed, A.	Son	41
4	Avvamma, M.	Daughter	34
5	Hassainar Mohammed Hussain	Son	33
6	Hajira, M.	Daughter	32
7	Aboobacker Siddiq, K. M.	Son	28
8	Moosa Kareem, K. M.	„	26
9	Badarul Muneer, M.	„	24
10	Fathimath Zouhra	Daughter	22
11	Ayyoob Saalam	Son	21
12	Safeeyat Nasreen	Daughter	18

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(22)

No. C2-6390/2020. *6th February 2021.*

Notice is hereby given to all to whom it may concern that Moideen Kunhi, K. s/o Seedi Kunhi, Devasya, Kannur P. O., Edanad Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Seedi Kunhi s/o Mammunhi who expired on 1-8-1997 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Seedi Kunhi and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mohammed	Son in 1st Wife	54
2	Moideen Kunhi, K.	„	45
3	Abdulla, K.	„	44
4	Mariyamma	2nd Wife	58
5	Fakruddeen, D.	Son in 2nd Wife	38
6	Kaveer Rifaya, D. S.	„	36
7	Hassainar, D. S.	„	34
8	Hussainar, D. S.	„	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(23)

No. C2-9600/2020.

6th February 2021.

Notice is hereby given to all to whom it may concern that Sadashiva Manku Saliyan s/o Manku Madiwala, Nethragulli House, Chippar P. O., Bayar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Manku Madiwala s/o Koraga Madiwala who expired on 2-4-1992 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Manku Madiwala and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kamala	Wife	86
2	Sadashiva Manku Salian	Son	69
3	Balakrishna Manku Salian	„	59
4	Vasanth Manku Salian	„	55
5	Vishwanatha	„	51
6	Leelavathi	Daughter	50
7	Sumathi Kunder	„	47
8	Saraswathi	Daughter in Law [w/o Shankara (L)]	51
9	Divya Somesh Banga	Grand daughter [d/o Shankara (L)]	30
10	Dixit, C. N.	Grand son [s/o Shankara (L)]	28
11	Dheeraj, C. S.	„	19
12	Rajeevi	Daughter in Law [w/o Chandrahase (L)]	56
13	Renuka Kirana	Grand daughter [d/o Chandrahase (L)]	38
14	Bhavya Netharuguli	„	35
15	Soumya Gujar	„	31

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(24)

No. C2-4739/2020.

6th February 2021.

Notice is hereby given to all to whom it may concern that Sundara, K. s/o Ballu, Kaniyala House, Darmathadka P. O., Bayar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Babitha w/o Rama, P. who expired on 4-4-2013 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Bobitha and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sundara, K.	Father	63
2	Savitha, K.	Sister	26
3	Shwetha, K.	„	24

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(25)

No. C2-10114/2020.

5th February 2021.

Notice is hereby given to all to whom it may concern that Mamatha, K. w/o Shivaprasad, K., Kaverikana, Perla P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Shivaprasad, K. s/o Ishwara Bhat, K. who expired on 6-10-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Shivaprasad, K. and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Mamatha, K.	Wife	50
2	Phaneesh Raj, K.	Son	3 Months

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(26)

SCHEDULE

No. C2-10065/2020.

5th February 2021.

Notice is hereby given to all to whom it may concern that Abdul Salam, T. M. s/o Muhammad, T. A., Darul Mahash, Nangi Road, Mogral P. O., Koipady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Muhammad, T. A. s/o Abdul Khader who expired on 28-6-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Muhammad, T. A. and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Nafeesa, A. R.	Wife	59
2	Ayshath Marzuva, T. M.	Daughter	34
3	Abdul Salam, T. M.	Son	32
4	Ahammed Shabeel, T. M.	„	29

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(27)

No. C2-10118/2020.

5th February 2021.

Notice is hereby given to all to whom it may concern that Suvasini, O. w/o Rajesh, Shanthimoole House, Kubanur Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Rajesh s/o Babu who expired on 14-11-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Rajesh and that it is proposed to issue a legal heirship certificate according to the applicant.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Suvasini, O.	Wife	35
2	Thavish Raj	Son	2 Months

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(28)

No. C2-10117/2020.

5th February 2021.

Notice is hereby given to all to whom it may concern that Harinakshi, K. w/o Narayana Alva, Kudva House, Perla P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Narayana Alva s/o Thimmanna Alva who expired on 3-11-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Narayana Alva and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Harinakshi, K.	Wife	62
2	Sanath Kumar, M.	Son	37
3	Smitha L. Rai	Daughter	35

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(29)

SCHEDULE

No. C2-10116/2020. *5th February 2021.*

Notice is hereby given to all to whom it may concern that Sarvvani w/o Subbanna Rai, Rajakudlu House, Perla P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Subbanna Rai s/o Ammu Rai who expired on 13-9-2006 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Subbanna Rai and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Sarvvani	Wife	73
2	Roopa Rai	Daughter	43
3	Mohini	„	45
4	Shivananda Shetty, B.	Grand son [s/o Lakshmi (L)]	22
5	Chidananda Shetty, B.	„	20
6	Nithyananda, B.	„	17

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(30)

No. C2-10111/2020. *5th February 2021.*

Notice is hereby given to all to whom it may concern that Giridhara Naik, B. s/o N. Shankarappa Naik, Boddodi House, Vorkady P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late N. Shankarappa Naik s/o Thyampanna Naik, N. who expired on 8-9-2004 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late N. Shankarappa Naik and that it is proposed to issue a legal heirship certificate according to the applicant.

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Padmalatha	Daughter	74
2	B. Shashidara Naik	Son	72
3	Ashalatha J. Alva	Daughter	64
4	B. Vipula Devi	„	63
5	Giridhara Naik, B.	Son	59
6	Kumuda Devi, B.	Daughter	55

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(31)

No. C2-10113/2020. *5th February 2021.*

Notice is hereby given to all to whom it may concern that Shivappa s/o Rama Baira, Sarpangala House, Ukkinadka P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Lakshmi w/o Rama Baira who expired on 8-7-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Lakshmi and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Rama Baira	Husband	75
2	Shivappa	Son	49
3	Saraswathi	Daughter	42

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(32)

No. C2-9895/2020. *5th February 2021.*

Notice is hereby given to all to whom it may concern that Ramseed s/o Ibrahim, Panjathotty House, Mangalpady P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ibrahim s/o Mammu who expired on 20-8-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ibrahim and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Assiamma	Wife	50
2	Ramseena	Daughter	26
3	Zainabath Raizeena	„	24
4	Ramseed	Son	22
5	Fathimath Rynaz	Daughter	20
6	Rahimath	„	18
7	Moideen Rifay	Son	16

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(33)

No. C2-10244/2020. *16th February 2021.*

Notice is hereby given to all to whom it may concern that Moidu Kunhi s/o Moosa, Nisha Mahal, Mallangai, Mangalpady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late U. R. Moosa Haji s/o Moideen who expired on 21-9-2005 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late U. R. Moosa Haji and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Moidu Kunhi	Son	62
2	Mahamood, U. R.	„	58
3	Ayisha	Daughter	54
4	Abdul Razak Moosa	Son	52
5	Alima	Daughter	50
6	Zainuddin Mallangai	Son	46
7	Mariya	Daughter	44
8	Abdul Moosa Moideen	Son	40

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(34)

No. C2-10245/2020. *16th February 2021.*

Notice is hereby given to all to whom it may concern that B. Padmavathi w/o B. Chandrashekhar, Batyadka House, Nayarmoole P. O., Manila Village of Bantwal Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Ganesh Kumar s/o Narayana Joisse, Thalithaje House, Bayar Village who expired on 23-7-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ganesh Kumar and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Shankari Amma	Mother	80
2	B. Padmavathi	Sister	51

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(35)

No. C2-10112/2020. 5th February 2021.

Notice is hereby given to all to whom it may concern that Preetham Kumar, B. M. s/o Gopala, B. M., BMC Road, Hosangadi, Manjeshwar P. O., Bangra Manjeshwar Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Gopala, B. M. s/o Kodi Velichappada who expired on 5-4-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Gopala, B. M. and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vagdevi	Wife	70
2	Pramoda, U.	Son	53
3	Prashantha Kumar, B. M.	„	50
4	Preetham Kumar, B. M.	„	47
5	Vinaya Bharatraj Billava	Daughter	44

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(36)

No. C2-10108/2020. 5th February 2021.

Notice is hereby given to all to whom it may concern that Baby w/o Sekhara, V., Kadde House, Manjeshwar P. O., Bangra Manjeshwara Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sekhara, V. s/o Kandappa who expired on 7-1-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sekhara, V. and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Baby	Wife	59
2	Geetha	Daughter	42
3	Rajesh, K. S.	Son	40
4	Anitha, K.	Daughter	37
5	Smitha, K.	„	31

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(37)

No. C2-10106/2020. 16th February 2021.

Notice is hereby given to all to whom it may concern that Udaya Krishna Moodakare Bhat s/o Gopalakrishna Bhat, Valachal House, Naikap, Kumbala P. O., Koipady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Gopalakrishna Bhat s/o Parameshwara Bhat who expired on 4-5-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Gopalakrishna Bhat and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vijayalakshmi, M. S.	Wife	66
2	Shree Prabha, M.	Daughter	40
3	Vidya Saraswathi, M.	„	37
4	Udaya Krishna Moodakare Bhat	Son	34

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(38)

No. C2-10107/2020. 16th February 2021.

Notice is hereby given to all to whom it may concern that Veena w/o Rudrappa Revanna, A. B., Shabari Nilaya, Angadipadavu, Badaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Rudrappa Revanna, A. B. s/o Bhairappa who expired on 5-4-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Rudrappa Revanna, A. B. and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Bhairamma	Mother	80
2	Veena	Wife	43
3	Kavyashri	Daughter	24
4	Ramyashree	„	23
5	Ajith	Son	17

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(39)

No. C2-10105/2020. *5th February 2021.*

Notice is hereby given to all to whom it may concern that Anil Kumar s/o Soman, T. K., Sunitha Nivas, Bhaskar Nagar, Kumbla P. O., Koipady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Soman, T. K. s/o Kesavan who expired on 8-10-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Soman, T. K. and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	M. K. Sarojini	Wife	62
2	Anil Kumar	Son	46
3	Shrilaxmi, A. S.	Grand daughter [d/o Srilatha (L)]	18

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(40)

No. C2-10064/2020. *5th February 2021.*

Notice is hereby given to all to whom it may concern that Surekha, G. w/o Gunapala, Kolakebail House, Kunjathur P. O. and Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Gunapala s/o Babu Bhandary who expired on 11-10-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Gunapala and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Surekha, G.	Wife	36
2	Kalyani	Mother	82
3	Jaivith G. Bhandary	Son	8

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(41)

No. C2-9896/2020. *5th February 2021.*

Notice is hereby given to all to whom it may concern that Zulaika w/o Abdul Rahman, Shameema Manzil, Kuntengaeradka, Kumbla P. O., Koipady Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Abdul Rahman s/o Hassainar who expired on 5-4-2018 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Abdul Rahman and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Zulaika	Wife	57
2	Mohammed Rafiq, M. A.	Son	41
3	Hassainar, K.	„	39
4	Siddique Abdul Rahiman	„	38
5	Shihabuddeen	„	35
6	Shemima, M. A.	Daughter	30
7	Ahammed Rifai	Son	18

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(42)

No. C2-9602/2020. *16th February 2021.*

Notice is hereby given to all to whom it may concern that Ananda Sharma s/o Sundara Nayak, K., Puthige Palla, Puthige P. O., Edanad Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Sudarshan s/o Ananda Sharma who expired on 29-11-2019 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Sudarshan and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

<i>Sl. No.</i>	<i>Name of the legal heirs</i>	<i>Relationship with the deceased</i>	<i>Age</i>
1	Ananda Sharma	Father	62
2	Geetha	Mother	52
3	Shubhalakshmi	Sister	28

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(43)

No. C2-2181/2021.

22nd February 2021.

Notice is hereby given to all to whom it may concern that Abdul Raheem, K. s/o Iddin Kunhi, Kodange House, Koliyoor P. O., Koliyoor Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late Iddin Kunhi s/o Kunhi Ahmad who expired on 8-2-2020 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Iddin Kunhi and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Saramma	Wife	65
2	Abdul Hameed Kodange	Son	46
3	Ahammad Kodange	„	44
4	Abdul Khadar, K.	„	42
5	Abdul Raheem Koliyoor	„	39
6	Abbubokkar Siddik Kodange	„	37
7	Abbas, M.	„	36
8	Abdul Nasir, K.	„	29

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(44)

No. C2-2105/2021.

22nd February 2021.

Notice is hereby given to all to whom it may concern that C. Devamma w/o G. Shankaranarayana Naik, Golithadka House, Perla P. O., Enmakaje Village of Manjeshwaram Taluk has filed an application for legal heirship certificate in respect of the legal heirs of late G. Shankaranarayana Naik s/o Krishna Naik who expired on 2-1-2021 and it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late G. Shankaranarayana Naik and that it is proposed to issue a legal heirship certificate according to the applicant.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	C. Devamma	Wife	47
2	R, Reshma	Daughter	20
3	G. Chethan	Son	15

Objection if any against the issue of said legal heirship certificate should be filed in person before the Tahsildar, Manjeshwaram within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

Taluk Office,
Manjeshwaram.

(Sd.)
Tahsildar.